

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 51 of 2011 &
IA No. 113 of 2011**

Dated: 26th July, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

**Rithwik Energy Generation Pvt. Limited. Appellant (s)
Versus
Karnatka Power Transmission
Corporation Limited & Anr. Respondent (s)**

Counsel for the Appellant(s) : Mr. uday Holla
Mr. Ajit Bhasme

Counsel for the Respondent (s) : Mr. Venkat Subramanian T.R
Mr. S.Sriranga
Mr. Raghvendra S. Srivastava

ORDER

Heard learned Counsel for the parties. They are directed to file their written submissions on or before 03.08.2011

Post the matter **for reporting compliance on 04.08.2011.**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

PK